

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 576/98

Wednesday, this the 6th day of January, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

C. Sahadevan,
Casual Labourer,
Passport Office, Trivandrum

...Applicant

By Advocate Mr. Thomas Mathew

Vs.

1. Passport Officer,
Trivandrum.
2. Union of India, represented by
its Secretary to Government of
India, Ministry of External
Affairs, New Delhi.
3. K.P. Shylaja, Casual Labourer,
Passport Office, Ernakulam.

...Respondents

By Advocate Mr. S. Radhakrishnan, ACGSC (R1&2)

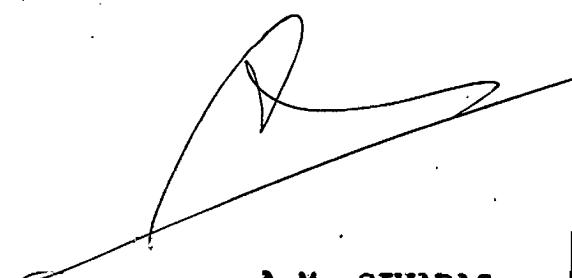
The application having been heard on 6.1.99, the
Tribunal on the same day delivered the following:

ORDER

It is submitted by the learned counsel for the applicant
that leave may be granted to withdraw this O.A. without prejudice.
Leave granted.

2. O.A. is dismissed as withdrawn. No costs.

Dated the 6th day of January, 1999.


A.M. SIVADAS
JUDICIAL MEMBER

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